URGENT
ELECTION MATTER

F. No. C-50/75/2019-Ad.II
Government of India
Ministry of Finance
Department of Revenue
Central Board of Indirect Taxes & Customs

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47 B, North Block, New Delhi – 110 001
Dated, the 29th October, 2019

To

All Chief Commissioners/ Directors General in CBIC.

Subject:- General Election to Legislative Assembly of Jharkhand, 2019 and some bye-elections – Briefing meeting of Expenditure Observers – Reg.

Sir,


2. The concerned Chief Commissioners/ Directors General are requested that the 05 officers under their control, appointed as Expenditure Observers, may be instructed to ensure their presence in Brief Meeting at Pravasi Bharatiya Kendra (Auditorium Hall), Dr. Jose P. Rizal Marg, Chanakypur, New Delhi-110021 on 02.11.2019 at 09:00 AM.

The list of 05 IRS(C&CE) Officers appointed as Expenditure Observers is also enclosed.

Encl. As above (03 pages).

Yours faithfully,

(S.A. Ansari)
Under Secretary to the Government of India
Tel. 2309 5529

Copy to:-

1. The Website Manager, CBIC with the request to upload this letter along-with enclosures at the official website of CBIC.

2. Shri Rajan Jain, Under Secretary, Election Commission of India, New Delhi for information w.r.t. the Commission’s letter referred above.

(S.A. Ansari)
Under Secretary to the Government of India

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To

Shri. S. A. Ansari, Under Secretary (Ad. II), M/o Finance & Nodal Officer,
Dept. of Revenue, Central Board of Excise & Customs,
Room No. 47B, North Block,
New Delhi.
(saansari1967@gmail.com)

Sub:- General Election to Legislative Assembly of Jharkhand, 2019 and some bye-elections—
Briefing meeting of Expenditure Observers – Reg.

Sir,

I am directed to refer to your letter no. C-50/75/2019-Ad. II, dated 17.10.2019 and to
state that the Commission in continuation of its letter of even number dated 25.10.2019 has
appointed 05 IRS(C&CE) Officers (as per list enclosed) in exercise of the power conferred on
it by Article 324 of Constitution and Section 20B of the Representation of the People Act,
1951, as Expenditure Observers for General Election to Legislative Assembly of Jharkhand,
2019 and some bye-elections. The Commission has organized a briefing meeting for the
Expenditure Observers on 02.11.2019 at Pravasi Bharatiya Kendra (Auditorium Hall), Dr.
Jose P. Rizal Marg, Chanakyapuri, New Delhi-110021.

2. Under Section 13CC of the Representation of the People Act, 1950 and Section 28A of
the Representation of the People Act, 1951, they will be deemed to be on deputation to the
Election Commission from now till the completion of elections. Working as Observers of the
Election Commission they will be subject to the control, superintendence and discipline of the
Election Commission with respect to their duties performed as Observers.

3. Observers are entitled for TA/DA as admissible on tour. They will draw TA/DA from
their Ministry/Department/Office. The expenditure will be debitable to the Budget grant of
their Ministry or Department/Office. They are also entitled to travel by air by any scheduled
commercial flight of any airlines. However, whenever they travel by train, it shall be as per
their entitled class.

4. The Officers are also required to go through “Compendium of Instructions on
Election Expenditure Monitoring (February, 2019)” available on the ECI website
www.eci.gov.in-Compendium of Instructions-Compendium of Instructions on Election
Expenditure Monitoring (February, 2019) and www.eci.gov.in-MENU-ECI Officials-
Observer’s Portal-Link to Observer Portal-Compendium of Instructions on Election
Expenditure Monitoring (February, 2019).
5. The officers may be informed that-
   (i) The officers are required to upload their photograph in the Personal Information Sheet on the Observer portal. This is required for printing of Identity Cards.
   (ii) User id and password for accessing the Observer portal is ‘Observer Code’ mentioned against his/her name. The officers should change their passwords on first login, if they so wish.
   (iii) The officers are requested to remain in contact with their Nodal Officer.
   (iv) The deployment order indicating the State, District and Constituency shall be given during the briefing.
   (v) Failure to attend briefing session may result in disciplinary action.

6. In this connection, I am directed to forward herewith a list of Expenditure Observers [34 IRS(C&CE) Officers] with the request to intimate them immediately, with directions to ensure their presence in the Briefing Meeting at Pravasi Bharatia Kendra (Auditorium Hall), Dr. Jose P. Rizal Marg, Chanakyapuri, New Delhi-110021 on 02.11.2019 according to list enclosed herewith without fail. The Expenditure Observers may be informed to report at 09:00 AM for registration followed by briefing by the Commission.

7. The receipt of the letter by Expenditure Observers and the delivery of the same may be confirmed in writing to the Commission by 01.11.2019 (F/N).

Yours faithfully,

(RAJAN JAIN)
UNDER SECRETARY

Annexure: List of Expenditure Observers
<table>
<thead>
<tr>
<th>S.I.No.</th>
<th>R-CODE</th>
<th>NAME</th>
<th>SERVICE</th>
<th>BATCH</th>
<th>Office State</th>
<th>Home State</th>
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<tbody>
<tr>
<td>1</td>
<td>R-21925</td>
<td>Manjunatha T</td>
<td>IRS(C&amp;CE)</td>
<td>2010</td>
<td>GJ</td>
<td>KT</td>
</tr>
<tr>
<td>2</td>
<td>R-21935</td>
<td>Nakidi Srujan Kumar</td>
<td>IRS(C&amp;CE)</td>
<td>2011</td>
<td>AP</td>
<td>AP</td>
</tr>
<tr>
<td>3</td>
<td>R-22223</td>
<td>Bharat Nawale</td>
<td>IRS(C&amp;CE)</td>
<td>2011</td>
<td>MT</td>
<td>MT</td>
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<tr>
<td>4</td>
<td>R-22231</td>
<td>Patil Prashant Suamrao</td>
<td>IRS(C&amp;CE)</td>
<td>2011</td>
<td>MT</td>
<td>MT</td>
</tr>
<tr>
<td>5</td>
<td>R-22241</td>
<td>L. Prabhunanda Singh</td>
<td>IRS(C&amp;CE)</td>
<td>2011</td>
<td>WB</td>
<td>MR</td>
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</tbody>
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